

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.01.2021		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.01.2021)
1	MAT App	46
2	FA	20
3	FAO	1
4	Criminal Revision Petition	17
Total		84
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.01.2021		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	834
2	Additional Family Court, Agartala	820
3	Family Court, Udaipur	447
4	Family Court, Kailashahar	241
5	Family Court, Ambassa	33
6	Family Court, Khowai	175
7	Family Court, Sonamura	135
Total		2685
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.01.2021		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	65
3	South Tripura Judicial District	247
4	Unakoti Judicial District	0
5	North Tripura Judicial District	417
6	Sepahijala Judicial District	25
7	Khowai Judicial District	0
8	Dhalai Judicial District	141
Total		896
Total pendency in Tripura as on 31.01.2021		
1	Family Courts	2685
2	District Courts other than the Family Courts	896
Grand Total		3581